

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
CENTRAL ZONAL BENCH, BHOPAL  
ORIGINAL APPLICATION NO. 74/2021**

Kailash Kumar Chagnani

...Applicant

**Vs.**

State of Rajasthan

...Respondents

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PLACE:UDAIPUR  
DATE: 23.03.2022

Sandeep Singh Baghel, Advocate  
Counsel for the respondent  
Rajasthan State Pollution Control Board

*Qw*  
क्षेत्रीय अधिकारी  
राजस्थान प्रदूषण नियंत्रण मण्डल  
उदयपुर (राज.)



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ORIGINAL APPLICATION NO. 74/2021**

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...Applicant

**Vs.**

State of Rajasthan

...Respondents

Serial No 1105  
Date 23/07/23

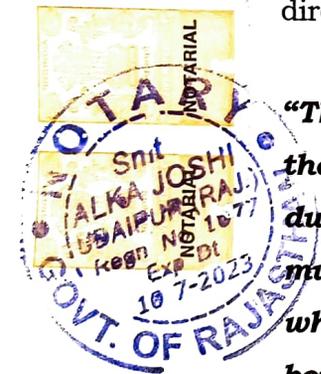
**STATUS CUM ACTION TAKEN REPORT IN  
COMPLIANCE OF HON'BLE TRIBUNAL ORDER  
DATED 24.02.2022 ON BEHALF OF THE  
RAJASTHAN STATE POLLUTION CONTROL BOARD.**

- 1) That the Hon'ble Tribunal by order dated 24.02.2022 has directed inter-alia as follows:-

*"The main point as raised by the Learned Counsel for the Applicant is generation of incinerable waste and dumping. Admittedly there are dumping for which municipal corporation has submitted that waste, which were found as dumped has been kept within a boundary. The points as pressed is the responsibility to manage the disposal specially management of generation of post Covid waste. The Municipal Corporation and the State Pollution Control Board is directed to submit the status report on the point of dumping of waste and the management to dispose it. Status report and action taken report by both the authorities may be filed within a fortnight."*

*aei*

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उदयपुर (रा.)



2) That Udaipur covers an area of 64 sq KM divided into 70 wards. The total solid waste generation in the city is about 180 TPD as per annual report 2020- 2021 submitted by the ULBs to RSPCB. In compliance of the directions passed by this Hon'ble Tribunal, the Municipal Corporation, Udaipur has adopted various practices for better management of solid waste which include Bio-Medical waste in the city, the details are as follows:-

- A) MSW generated from Udaipur City is door to door collected through auto trippers by Municipal Corporation, Udaipur and sent to transfer stations at Kumharo ka bhatta, Sikh colony, Udaipur.
- B) In every tripper, there are three separate assortment bins for wet, dry, and household biomedical waste. These trippers carry the waste from households to the garbage transfer stations, from where the waste is moved to the dumping sites at Titardi and Balicha, Udaipur in hook loaders.
- C) At transfer station, the dry and wet segregated waste is being transferred to dumping sites as per requirement through big capsule type container.
- D) Balicha dumping site includes MRF Processing Facility- 50TPD, Bio-methanation Plant-20TPD, Sanitary landfill Area -2.1 Ha. (21,000Sqm).
- E) Another dumping site Titardi includes MRF 30 TPD, for dry waste and a bio composting facility for wet waste on a land area about 1.5 Ha. Titardi was originally a 40 years old legacy waste dump site had around 80,000 meter cube of legacy waste. The land was reclaimed by Nagar Nigam Udaipur by sanitary capping of legacy waste in the year 2018 having a



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base area of 12,000 sq meter, top area of 4,000 sq meters and height of 10 meters.

The present waste collection infrastructure as below:

Total Wards 70	Primary waste door to door collection in 45 ward is being done by UMC and other wards are being done by outsourced agency
Secondary waste Collection Point	Four (Kali Bavdi, Amal Ka Kata, Nadakheda and Asin ki Haveli (Waste is collected through drainage line, road sweeping, through hand cart, tractors etc.)
Secondary Waste Collection Vehicle	3 tractor, 1 Dumper, 3 compactor and 10 auto tripper
Municipal Waste Generation	180 TPD
Door to Door collection vehicle	Outsourced
Waste dumping	<ul style="list-style-type: none"> <li>About 12 Km from Udaipur city at Balicha dumping site</li> <li>About 10 KM from Udaipur City at Titardi dumping site</li> </ul>
Street Sweeping and drain cleaning	Day to day basis on main roads and drain Waste
Waste transfer point	It is located near Kumharo Ka Bhatta, Sikh colony, Udaipur

F) Domestic biomedical Waste consists of material as sanitary pads, napkins, cotton bandages etc. This Biomedical waste is being collected in a separate bin which is attached at the back of the waste collection vehicle and painted with red colour. This biomedical waste is stored separately at the garbage transfer point from where the dedicated vehicle of CBWTDF collected it on regular basis for further disposal as per norms of BMW, Rules 2016.

3) That the Udaipur Municipal Corporation has made an agreement with M/s En-vision Enviro Ltd (CBWTDF) for daily collection of household biomedical waste from

  
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 राज्य वातावरण संरक्षण आयोग



garbage transfer station located near sikh colony, the segregated waste is being handed over to the CBWTFDF for final disposal. The copy of the agreement is annexed herewith and marked as **Annexure-1**.

- 4) That to prevent any kind of illegal dumping of biomedical waste at Balicha site, the municipal corporation has issued work order for fencing work all around the dumping site and permanent gate at the entry to prevent any kind of unauthorized dumping. MC, Udaipur has appointed a security guard 24X7 for vigilance and monitoring of all vehicles details from Sept, 2021.
- 5) That to verify the show cause notice issued by RSPCB to Municipal Corporation, Udaipur on dated 29/12/2021, RSPCB officials inspected site on 07/01/2022. The copy of inspection report is annexed herewith and marked as **Annexure -2**.
- 6) That the State Board has not received any such complaints of illegal dumping of bio medical waste at MSW disposal sites since 27.09.2021.

The status report may kindly be taken on record.

*(Signature)*

(Vinay Katta)  
Regional officer,  
Rajasthan State Pollution Control Board,  
Udaipur

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उदयपुर (राज.)



(Attested)  
(A TESTED)

(Smt. ALKA JOSHI)  
Reg. No. 1077  
(NOTARY, UDAIPUR (RAJ.))

23/3/22



Transfer Station



Display board



Waste Collecting Vehicle



Display board



Dedicated Bio Medical Waste Collection Room at Transfer station



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उदयपुर (राज.)



राजस्थान RAJASTHAN

R 643945

अनुबंध - पत्र

यह अनुबंध पत्र आयुक्त नगर निगम उदयपुर (प्रथम पक्ष) एवं EN-VISION ENVIRO ENG.PVT. LTD. उमरडा उदयपुर (द्वितीय पक्ष) के मध्य आज दिनांक 11.12.22 को निष्पादित किया जाता है द्वितीय पक्ष द्वारा उदयपुर नगर निगम के ट्रांसफर स्टेशन सिख कोलोनी से घर-घर कचरा एकत्रिकरण के तहत एकत्रीत बायोमेडिकल वेस्ट परिवहन एवं निस्तारण का कार्य प्रथम पक्ष की संतुष्टि अनुसार किया जाना स्वीकार किया गया है जिसकी दरो का विवरण व शर्तें निम्नानुसार रहेगी :-

क्र.स.	संस्थान	दर
1	ट्रांसफर स्टेशन सिख कोलोनी	45 प्रति क्यू.

शर्तें निम्नानुसार रहेगी :-

1. नगर निगम द्वारा स्थापित ट्रांसफर स्टेशन सिख कोलोनी से सीटीएफ ऑपरेटर को राजस्थान पोल्यूशन कन्ट्रोल बोर्ड के निर्धारित मानदण्डानुसार बायोमेडिकल वेस्ट का परिवहन, उपचार व निस्तारण करना होगा।
2. बी.एम.डब्लू के परिवहन हेतु लिये जाने वाले वाहन आर.पी.सी.बी के नियम के अनुसार होंगे।



For En-Vision Enviro Engineers Pvt. Ltd.

आयुक्त  
नगर निगम, उदयपुर

Director

कमरा: 23

क्षेत्रीय अधिकारी  
राजस्थान राज्य प्रदूषण नियंत्रण मण्डल  
उदयपुर (राज.)



7205  
 रूपरेखा  
 ZEN Vision  
 दिनांक 14/01/2022  
 हस्ताक्षर प्रमाणिक प्रेरणा  
 ला.न.84/20, उदयपुर (राज.)

राज्य अधिनियम, 1998 के अन्तर्गत  
 राजस्थान प्रमाणिक प्रेरणा  
 धरणी अधिनियम, 1998 के अन्तर्गत  
 (1) मा. नं. 1000  
 2. मा. नं. 1000  
 (2) मा. नं. 1000  
 हस्ताक्षर प्रमाणिक प्रेरणा, सुमित्रा बित्तलिया  
 ला.न. 84/20 मालीख बाग रोड, उदयपुर

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राजस्थान राज्य अधिनियम, 1998 के अन्तर्गत  
 राजस्थान प्रमाणिक प्रेरणा नियंत्रण मण्डल  
 उदयपुर (राज.)

3. घर-घर से एकत्रित किए हुए BMW को ट्रांसफार्मर स्टेशन से एकत्र करना एवं उन वाहनो का रख रखाव और जोखिम की जिम्मेदारी EN VISION ENVIRO ENGINEERS PVT. LTD. उमरडा की होगी।
4. ट्रांसफार्मर स्टेशन से बीएमडब्ल्यू ले जाते समय किसी तरह का अवरोध उत्पन्न होने पर बीएमडब्ल्यू को सही स्थान पर पहुँचाने की जिम्मेदारी EN VISION ENVIRO ENGINEERS PVT. LTD. उमरडा की होगी।
5. बायोमेडिकल वेस्ट का परिवहन करते समय बायोमेडिकल परिवहन वाहन के किसी प्रकार से दुर्घटना ग्रस्त हो जाने पर या जान-माल का नुकसान होने की जिम्मेदारी किसी भी प्रकार से नगर निगम की नहीं होगी इसकी समस्त जिम्मेदारी फर्म (M/s EN-VISION ENVIRO ENG.PVT. LTD.) की होगी।
6. मासिक आधार पर सीटीएफ ऑपरेटर द्वारा नगर निगम को बिल के भुगतान हेतु प्रत्येक माह की 5 तारीख तक प्रस्तुत किया जाएगा। तदुपरान्त संबंधित प्रभारी द्वारा नियमानुसार भुगतान कर दिया जावेगा।
7. फर्म का कार्य संतोषप्रद नहीं पाये जाने /अनुबंध की अवहेलना करने पर अनुबंध निरस्त करने का अधिकार प्रथम पक्ष का रहेगा।
8. अनुबन्ध की समयवधी अनुबंध के दिनाक से एक वर्ष तक मान्य रहेगी। अनुबन्ध चालु रखने एवं आगे बढ़ाने का अधिकार अनुमोदन करने वाले अधिकारी के पास सुरक्षित रहेगा।
9. बायो मेडिकल वेस्ट को एकत्र करने तथा नियमानुसार पृथक कर भण्डारण जैव चिकित्सा अपशिष्ट प्रबंधन नियम 2016 (संशोधित 2018) के अनुसार कर सीटीएफ संचालक को उपलब्ध कराने की जिम्मेदारी नगर निगम की होगी तथा मिश्रित वेस्ट सीटीएफ संचालक द्वारा नहीं लिया जावेगा।
10. सीटीएफ ऑपरेटर द्वारा बायोमेडिकल वेस्ट को प्रतिदिन नियमानुसार परिवहन कर उचित निस्तारण करना होगा, बायोमेडिकल वेस्ट का अधिकतम 48 घण्टे से अधिक सग्रहण निगम द्वारा नहीं किया जावेगा।
11. उक्त स्थान के अलावा निगम अधिकारियों द्वारा अन्य किसी स्थान से विकट परिस्थिती मे बायोमेडिकल वेस्ट उठाने हेतु निर्देशित किये जाने पर निगम के अधिकारियों कि मोजुदगी एवं प्रदूषण नियंत्रण मण्डल को सुचित कर उस स्थान पर गाडी भिजवाने एवं सीटीएफ को सेंवाए देनी होगी जिसका भुगतान निगम द्वारा देय होगा।
12. निगम कार्मिको को जैव चिकित्सा अवशिष्ट के एकत्रीकरण व पृथककरण की गाईड लाईन के संबंध मे समय-समय पर होने वाले संशोधनो की जानकारी M/s ENVISION ENVIRO ENG.PVT. LTD.उमरडा द्वारा दी जायेगी।



For En-Vision Enviro Engineers Pvt./Ltd.

  
Director  
कमश:3

  
अध्यक्ष  
नगर निगम, उमरडा

  
क्षेत्रीय अधिकारी  
राजस्थान राज्य प्रदूषण नियंत्रण मण्डल  
उदयपुर (राज.)

- 13 सीटीएफ ऑपरेटर एवं नगर निगम द्वारा बायोमेडिकल से संबंधित समस्त रिकार्ड का संचारण Bio Medical Waste (Management & Handling Rules 2016 (Amended 2018) के अनुसार रखा जायेगा तथा प्रावधानों की पालना की जाएगी।
- 14 नगर निगम द्वारा जैव चिकित्सा अपशिष्ट को फर्म द्वारा उठाने की एक लोग बुक संचारित की जायेगी जिसमें सीटीएफ संचालक के प्रतिनिधि के हस्ताक्षर होंगे तथा सम्बन्धित प्रभारी भी इसे सत्यापित करेगा। तदुपरान्त इसी आधार पर सम्बन्धित संस्थान द्वारा भुगतान किया जायेगा।
- 15 नगर निगम द्वारा कार्य संतोषजनक करने पर बिल का भुगतान करेगे तथा कार्य असंतोषजनक पाये जाने पर आनुपातिक रूप से कटौती की जा सकेगी।
- 16 किसी भी प्रकार के विवाद की स्थिति में न्याय क्षेत्र उदयपुर होगा।
- 17 क्रम संख्या 1 से 16 तक की पालना दोनों पक्षों द्वारा प्रावधानानुसार की जायेगी।

हस्ताक्षर प्रथम पक्ष

  
आयुक्त  
नगर निगम उदयपुर  
राजस्थान

हस्ताक्षर द्वितीय पक्ष  
For En-Vision Enviro Engg. Pvt. Ltd.  
निदेशक  
Ms ENVISION ENVIRO PVT. Ltd. Director

दिनेश पट्ट हस्ताक्षर गवाह   
पदनाम Facility Incharge  
पता Udaipur (Raj.)

पृथ्वी पट्ट हस्ताक्षर गवाह  
पदनाम  
पता



  
क्षेत्रीय अधिकारी  
राजस्थान राज्य प्रदूषण नियंत्रण मण्डल  
उदयपुर (राज.)

Annexure → R/g



## Regional Office

## Rajasthan State Pollution Control Board

Address : F-470, Near UCCI Building, M.I.A, Udaipur (Raj.)

Email : [rorpcbudaipur@gmail.com](mailto:rorpcbudaipur@gmail.com) Phone no : 0294-2491269

No. RPCB/ROU/ UDR/ 1385-1386

Date:- 11.01.2022

Group In charge (BMW),  
Rajasthan State Pollution Control Board,  
Jaipur

Sub:- Inspection Report in the matter of Original Application No.74/2021 'Kailash Kumar Changani Vs State of Rajasthan & Ors' w.r.to Hon'ble NGT, Central Bench, Bhopal order dated 27/09/2021.

Sir,

With reference to above, it is to be submitted that M/s En-Vision Enviro Pvt. Ltd. Udaipur, M/s RNT Medical Campus, Udaipur and Balicha Dumping Ground, Udaipur mentioned in the Original Application No. 74/2021 were inspected by Board officials of this office on dated 07/01/2022 to verify the replies given by aforesaid units.

Yours faithfully,

(Vinay Katta)  
Regional Officer  
RSPCB, Udaipur

Copy to: Group Incharge (Legal) RSPCB, Jaipur for information and further action please.

Regional Officer



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राजस्थान राज्य प्रदूषण नियंत्रण मण्डल  
उदयपुर (राज.)



Sign. marks/Photo/Thumb  
ATTESTED

(POORAN MAL) AN

क्षेत्रीय अधिकारी  
राजस्थान राज्य प्रदूषण नियंत्रण मण्डल  
उदयपुर (राज.)

Inspection Report in the matter of Original Application

No.74/2021 \_\_\_\_\_

'Kailash Kumar Changani Vs State of Rajasthan & Ors' w.r.to  
Hon'ble NGT, Central Bench Bhopal order dated 27/09/2021

In reference to the joint inspection of M/s RNT Medical Campus, Udaipur. Balicha Dumping Ground, Udaipur and M/s En-Vision Enviro Pvt. Ltd., Udaipur carried on 20/10/2021.

Show Cause Notices from Rajasthan State Pollution Control Board, Jaipur vide letter no. F.16(BMW-92)/RPCB/BMW/1118-1127 dated 29/12/2021 issued for M/s En-Vision Enviro Pvt. Ltd. and M/s RNT medical campus, Udaipur and units have been submitted reply vide letter dated 07/12/2021 & 31/12/2021 respectively.

Show Cause Notice from Rajasthan State Pollution Control Board, Jaipur vide letter no. F.16(BMW-92)/RPCB/BMW/1158-1161 dated 05/01/2022 issued for Balicha dumping ground, Udaipur and the unit has been submitted reply vide letter dated 03/01/2022 (Copy of all three SCN enclosed as annexure I).

All three replies have been verified on dated 07/01/2022 by the undersigned board officials and point wise observations are as follows:-

M/s En-Vision Enviro Engineers Pvt. Ltd., Umarda, Udaipur		
S. No	Recommendations	Verification
9(1)	New membership should be stopped when bed strength will be reached upto 10000 beds or total waste quantity reaches above the treatment capacity whichever is earlier.	Unit representative informed that present capacity is 9988 beds as on Dec. 2021 and if number of beds increases in future then he will inform and take opinion from RSPCB and as per board suggestion decision on new membership will be decided. (Reply enclosed as annexure I) (Copy of Membership Status enclosed as annexure III)
9(2)	To provide all necessary help to state government regarding awareness & training and establishment of bar code system.	Unit representative affirmatively said that they are ready to help State Govt. regarding awareness & training and establishment of bar code system. They also informed that they have started bar coding services in earlier 2019, but State Govt. issued direction regarding implementation of bar code system that it will operate and managed by state govt. department only. (Reply enclosed as annexure II)
9(3)	To improve the combustion efficiency of the plant put more emphasis on the spot segregation or whatever rectification required in this regard.	Point of waste generation is best point of waste segregation; therefore, they are continuously providing training to health care workers and waste handling staff of all major waste generating units in coverage area of CBWTF. (Reply enclosed as annexure II)
9(4)	Possibility of higher capacity of incinerator and autoclave installation may be explored with all necessary permission from RSPCB or other concern agency.	Presently they are operating facility with sufficient capacity i.e. 9988 beds as on Dec 2021, of incinerator and autoclave (Copy of Membership Status enclosed as annexure III)
9(5)	To maintain all the logbooks properly and temper proof related to incineration system, waste movement and collection system and treated waste disposal.	Now they are maintaining all logbooks related to incineration system, waste movement and collection system and treated waste disposal. This system will be more effective if all HCFs adopt the bar code and all the relevant may be uploaded on the website. (Copy enclosed as annexure III)

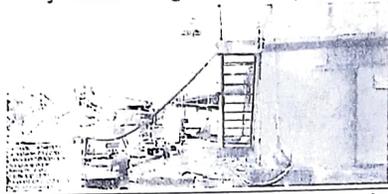
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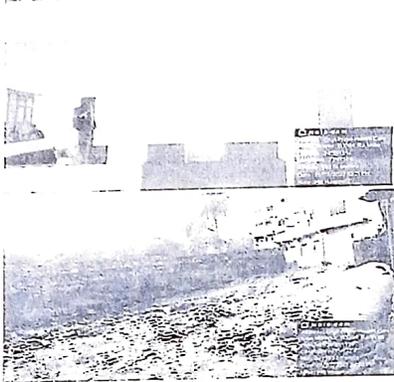
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उदयपुर (राज.)

क्षेत्रीय अधिकारी  
राजस्थान राज्य प्रदूषण नियंत्रण मण्डल  
उदयपुर-(राज.)

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9(6)	To organize more awareness programs and interaction meet with member hospitals so that waste could be segregated properly at source	They are continuously providing training to health care workers and waste handling staff of all major waste generating units in coverage area of CBWTF. (Copy enclosed as annexure V)
9(7)	To maintain all the safety measure and good housekeeping at all the time.	During inspection, unit has maintained all the safety measure and good housekeeping. 
9(8)	The unit shall comply all the condition as given in authorization.	Yes, unit has complied all the conditions given in authorization.

M/S RNT Medical Campus, Udaipur		
S. No	Recommendations	Verification
12(i)	The BMW and MSW must be stored at different location to avoid any mixing or interchanging of bags.	Work order has been issued vide letter dated 15/12/21 to PWD, Udaipur for permanent partition and separate entry area for MSW and BMW. Till the construction work started, management has employed a person who ensures the BMW and MSW must be stored and collected separately. (Reply enclosed as annexure VI)  Site for construction work.
12(ii)	Hospital administration may coordinate with RSPCB regarding organizing awareness and training program at department level w.r.t. segregation, collection, storage, and proper documentation.	Hospital administration had constituted a committee which provides regular training to nurses, sanitary workers and other staffs related to BMW handling (Copy of training attendance sheet enclosed as annexure XI)  Posters for training, awareness etc.

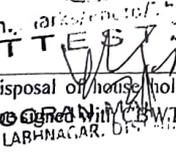


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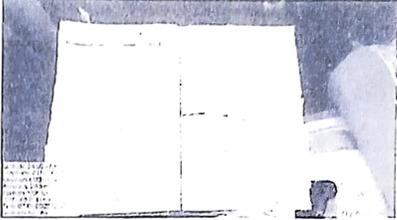
12(iii)	The BMW must be collect in designated color bag as given in schedule-I of BMWM Rules, 2016.	Hospital collects BMW in color coded buckets and bags in each and every ward and all collected waste is being stored at the centralized place for handover to CBWTF. 
12(iv)	The consent and authorization must be obtained from RSPCB at the earliest.	Hospital has applied for consent to establish under Air and Water Act dated 28/01/2021, and application for authorization under BMW rules, 2016 dated 28/01/2021. Both the applications are under consideration at RSPCB Head Office, Jaipur.
12(v)	Bar code system must be adopted for waste tracking.	Bar code system was not adopted for tracking. Hospital has not received any instruction from the state govt. regarding Bar code system. (Reply enclosed as annexure VI)
12(vi)	Documentation of waste management must be maintained properly.	Hospital has now maintained all logbooks of waste management (Copy of same enclosed as annexure IX)
12(vii)	Strict instruction may be given to waste contractor and supervisor regarding proper on site segregation and collection.	Hospital has given strict instruction to waste contractor and supervisor regarding proper on site segregation and collection (Copy of same enclosed as annexure X)
12(viii)	Special training may be given to sanitary workers and outsourced staff for better management of BMW.	Hospital administration provides regular training to nurses, sanitary workers and other staffs related to BMW handling (Copy of same enclosed as annexure VII)

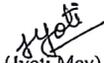
Balicha Dumping Ground, Udaipur		
S. No	Recommendations	Verification
1	Fencing work at the periphery of the dumping site must be completed at the earliest.  	One side concrete wall attached to entry gate has been constructed. Fencing work has not been started yet. Unit representative said that they will start the work of fencing as soon as possible. (Reply enclosed as annexure XII).  
2	For disposal of house hold BMW an agreement must be signed with CBWTF.  	Udaipur Municipal Corporation has done agreement with En-Vision Enviro Engineers Pvt. Ltd. for collection of house hold BMW which is valid till 31/03/2023 (Reply enclosed as annexure XII)

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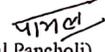
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उदयपुर (राज.)

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उदयपुर (राज.)

3	Computerized record of waste and vehicles may be maintained at dumping site.	Computerized record of waste and vehicles has not maintained at dumping site. Records are maintained manually in register. 
4	If any illegal BMW received at site then the information should be given to RO, RSPCB and M/s En-vision Enviro L.td. immediately.	Affirmatively. During inspection, no BMW has been observed at the site. The site supervisor assured if any BMW reach at dumping site then he will informed accordingly.
5	Sign board of waste characterization may be placed at prominent location of site for awareness.	During inspection, no such sign board of waste characterization has found at prominent location of the site. 
6	If BMW found in any collection bin inside the city the action must be taken as per rule.	Affirmatively.
7	Possibility of CCTV installation may be explored for better monitoring round the clock basis at the dump site.	During inspection, no such CCTV cameras have been found. UMC has submitted in his reply that they will try to install CCTV camera very soon at the site for proper vigilance. (Reply enclosed as annexure XII)

  
(Jyoti Mev)

JEE. RPCB, Udaipur

  
(Payal Pancholi)

SO, RPCB, Udaipur



Counter Signature



(Vinay Katta)  
RO, RPCB, Udaipur



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उदयपुर (राज.)